

**Embassy of India  
Tokyo  
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**Standard Operating Procedures (SOPs) For India Bound Passengers  
under 'Air Bubble'**

**Purchase of ticket**

1. India & Japan are now part of the 'Air-Bubble' system. Registration of passengers with the Embassy of India, Tokyo is no longer required, and bookings should be done directly with the concerned airlines.

2. Air India has announced its Air Bubble Schedule from Delhi to Tokyo w.e.f. November 2, 2020 to December 28, 2020, and from Tokyo to Delhi w.e.f. November 4, 2020 to December 30, 2020 in the following link.

(<http://www.airindia.in/images/pdf/VBM-Phase-6-Sheet-B-Air-Bubble-flights.pdf>)

3. "No Objection" from the Embassy to travel by the 'Air Bubble' flights to India is not required.

**Air Suvidha Registration**

1. Air Suvidha registration is convenient and is recommended. Passengers may register and carry a printout of registration before check-in. Link for registration on Air Suvidha is <https://www.newdelhairport.in/airsuvidha/apho-registration>.

2. Filling and submission of Consent Letter is no longer required by passengers traveling to Delhi.

**Air Suvidha (Exemption from Quarantine)**

As per GOI rules, seven days institutional quarantine is mandatory at first port of landing. However, if you intend to seek exemption from this, an RT-PCR test should have been conducted within 96 hours prior to undertaking the journey. You may upload the result on Air Suvidha portal 72 hours before flying, and carry along the original test report to be produced before health officials upon arrival at the first port of entry. The link for seeking exemption from seven days institutional quarantine for specific grounds is <https://www.newdelhairport.in/airsuvidha/covid-19-exemption-international-passenger>.

**Quarantine**

For quarantine and all other health/COVID-19 related matters, guidelines of the Ministry of Health and Family Welfare shall continue to be strictly adhered to.

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